

Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/PA-003/IP-N00048/2017-18/10396

Name of the corporate debtor: Mayur Pankh Properties Pvt Ltd.. Date of commencement of CIRP: 18.12.2018 ; List of creditors as on: 13-06-2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rs. One hundred thirty five crores thirty lac eighty six thousand only)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	ICICI Prudential Asset Management Company	U99999DL1993PLC054135	28-12-2018	21,38,56,000	21,38,56,000	Secured	21,38,56,000	21,38,56,000	No	14.72%	0	0	0	0	
2	ICICI Prudential Real Estate AIF 1	IN/AIF2/14-15/0112	02-01-2019	57,04,10,000	57,04,10,000	Secured	57,04,10,000	57,04,10,000	No	39.26%	0	0	0	0	
3	IDBI Trusteeship Services Limited	U65991MH2001GO1131154	03-01-2019	56,88,20,000	56,88,20,000	Secured	56,88,20,000	56,88,20,000	No	39.15%	0	0	0	0	
3	Total			1,35,30,86,000	1,35,30,86,000		1,35,30,86,000	1,35,30,86,000		93.14%	0	0	0	0	